

State V/s Yusuf
FIR NO. 808/2015
PS Krishna Nagar
U/s 379/411/34 IPC

18.11.2020

Ld PO is on leave today.

Fresh application received on behalf of applicant for release of the FDR
by way of email.

Present: Ld. App for the State is present through V.C.

None for applicant through V.C.

IO/SHO of PS concerned to file reply on 19.11.2020



(AISHWARYA SINGH KASHYAP)
IInd Link MM (East) KKD Court
Delhi/18.11.2020

State V/s Arpit Gupta
FIR NO. 020285
PS Shakarpur

18.11.2020

Ld PO is on leave today.

Fresh application on behalf of applicant for release of vehicle of Car (UP83AN3290)
on superdari by way of email.

Present: Ld. App for the State is present through V.C.

None for applicant through V.C.

IO/SHO of PS concerned to file reply on 21.11.2020



(AISHWARYA SINGH KASHYAP)
IInd Link MM (East) KKD Court
Delhi/18.11.2020

Narender Singh Arora V/s Vijay Kumar

PS Krishna Nagar

18.11.2020

Ld PO is on leave today.

Fresh application on behalf of applicant for Re-open the above said file by way of email.

None for applicant through V.C.

Put up on 23-11-2020.



(AISHWARYA SINGH KASHYAP)
IInd Link MM (East) KKD Court
Delhi/18.11.2020

State V/s Manoj Malik
FIR NO. 425/2020
PS Krishna Nagar
U/s 448/223/452/34 IPC

18.11.2020

Ld PO is on leave today.

Fresh application on behalf of applicant for Jamatalashi
by way of email.

Present: Ld. App for the State is present through V.C.

None for applicant through V.C.

IO/SHO of PS concerned to file reply on 21.11.2020



(AISHWARYA SINGH KASHYAP)
IInd Link MM (East) KKD Court
Delhi/18.11.2020

State V/s Sandeep etc
FIR NO. 355/2020
PS Krishna Nagar
U/s 302/34 IPC

18.11.2020

Ld PO is on leave today.

Fresh application on behalf of applicant for release of the FDR
by way of email.

Present: Ld. App for the State is present through V.C.

None for applicant through V.C.

IO/SHO of PS concerned to file reply on 19.11.2020



(AISHWARYA SINGH KASHYAP)
IInd Link MM (East) KKD Court
Delhi/18.11.2020

State V/s Bharat Ravi Dass
FIR NO. 0123/2020
PS Shakarpur
U/s 308 IPC

18.11.2020

Ld PO is on leave today.

Fresh application U/s 437 Cr. P.C for bail on behalf of accused,
received by way of email.

Present: Ld. App for the State is present through V.C.

None for applicant through V.C.

IO/SHO of PS concerned to file reply on 19.11.2020



(AISHWARYA SINGH KASHYAP)
IInd Link MM (East) KKD Court
Delhi/18.11.2020

State V/s Ajay
FIR NO. 442/2020
PS Krishna Nagar
U/s 380/457/411/34 IPC

18.11.2020

Ld PO is on leave today.

Fresh application U/s 437 Cr. P.C for bail on behalf of accused,
received by way of email.

Present: Ld. App for the State is present through V.C.

None for applicant through V.C.

IO/SHO of PS concerned to file reply on 19.11.2020



(AISHWARYA SINGH KASHYAP)
IInd Link MM (East) KKD Court
Delhi/18.11.2020

State V/s Sanjay
FIR NO. 85/2020
PS Krishna Nagar
U/s 380/457/411/34 IPC

18.11.2020

Ld PO is on leave today.

Fresh application U/s 437 Cr. P.C for bail on behalf of accused,
received by way of email.

Present: Ld. App for the State is present through V.C.

None for applicant through V.C.

IO/SHO of PS concerned to file reply on 19.11.2020



(AISHWARYA SINGH KASHYAP)
IInd Link MM (East) KKD Court
Delhi/18.11.2020

State V/s Rajpal
FIR NO. 27124/2020
PS PIA
U/s 379/411 IPC

18.11.2020

Ld PO is on leave today.

Fresh application U/s 437 Cr. P.C for bail on behalf of accused,
received by way of email.

Present: Ld. App for the State is present through V.C.

None for applicant through V.C.

IO/SHO of PS concerned to file reply on 19.11.2020



(AISHWARYA SINGH KASHYAP)
IInd Link MM (East) KKD Court
Delhi/18.11.2020

State V/s Waseem Malik
FIR NO. 0512/2020
PS Krishna Nagar
U/s 379/411 IPC

18.11.2020

Ld PO is on leave today.

Fresh application U/s 437 Cr. P.C for bail on behalf of accused,
received by way of email.

Present: Ld. App for the State is present through V.C.

None for applicant through V.C.

IO/SHO of PS concerned to file reply on 19.11.2020



(AISHWARYA SINGH KASHYAP)
IInd Link MM (East) KKD Court
Delhi/18.11.2020